

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 573 of 2020

In the matter of:

Navneet Jain

....Appellant

Vs.

**Manoj Sehgal, Resolution Professional of Sarbat
Cotfab Pvt. Ltd. & Ors.**

....Respondents

Present

For Appellant: Mr. Pulkit Goyal, Advocate.

**For Respondents: Ms. Varsha Banerjee, for R-1.
Mr. Abhisheek Anand, for R-2.
Mr. Rajiv Gupta, for R-3.
Mr. Suresh Dutt Dobhal and Mr. Nirmal Goenka,
for R-4.**

ORDER
(Virtual Mode)

07.12.2020: For filing of 'Notes of Submissions' on the side of Respondent
No. 2 and 3, at request the matter is adjourned to **11th January, 2021.**

[Justice Venugopal M.]
Member (Judicial)

[Shreesha Merla]
Member (Technical)

ha/nn